

No.4/Spl./RG/Misc. dated 3.4.2020

ORDER

There will be Baisakhi holidays w.e.f. 4.4.2020 to 14.04.2020.

Keeping in view the prevailing situation arising due to outbreak of the novel Coronavirus (COVID-19), Hon'ble the Chief Justice has been pleased to order that the applicability of the order dated 24.3.2020 and all interim order/arrangement as to mentioning and listing made applicable as on 31.03.2020 (*extended upto 3.04.2020 vide order No.3 /Spl./RG/Misc. dated 3.4.2020*) be further applicable for 7.04.2020, 8.04.2020 and 9.04.2020 only, during the vacations period w.e.f 4.04.2020 to 14.04.2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

(Sanjiv Berry)
Registrar General
03.04.2020